

C. A. T. Bench, JAIPUR

Date of Order	Orders
5.8.93 <i>Reviewed by C.A.T. Bench Jaipur</i>	None present for the petition Mo. U. D. Sharma. Counsel for respondents M.P. for restoration of T.A. is accepted. T.A. No. 27/92 may be restored to its original number. The M.P. stands disposed of. T.A. No. 27/92 may be listed for hearing on 6.9.93 <i>[Signature]</i> (P. P. Srivastava) Member (A) <i>[Signature]</i> (P. P. Srivastava) Vice Chairman
	Cop sent to the app. Counsel as no 5825 <i>[Signature]</i> 23-8-93 <i>[Signature]</i>